

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 17th April, 2025

No. HCM/JJC/2023/Estt.(I)/ : Hon'ble the Chief Justice, High Court of Manipur is pleased to order that the e-Seva Kendra Office and the Front Office of the High Court Legal Services Committee situated in the High Court Campus shall be utilised as Help Desks for guidance of persons with disabilities including children with disabilities.

By Order etc.,

Sd/-
(ATHOKPAM SHANTA DEVI)
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR

Memo No. HCM/JJC/2023/Estt.(I)/ 7377-88

Imphal, the 17th April, 2025

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
6. All the Joint Registrars, High Court of Manipur.
7. All the Deputy Registrars/OSD/Language Officer/Court Managers, High Court of Manipur.
8. All the Assistant Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur. **He is requested to upload the same in the official website of this Registry.**
10. All the Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer/Librarian, High Court of Manipur.
11. Notice Board.
12. Guard File/Concerned File.

Shanta
17/4/25
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR